

9

CA/422/92

20.12.99

Hon Mr M.P. Singh AM

None for the applicant. Si G. Saman
for the respondents has sought adjournment
on the ground of illness.

Counsel for the applicant was not
present earlier on 25.10.99, 16.8.98 &
~~22.02.99~~ 22.02.98. It appears that the
applicant has lost interest in pursuing
the case. Hence the case is dismissed
in default.

Am
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Am